

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : V S Enterprises
Vs
R L Logistics Pvt. Ltd.

MAIN PETITION NUMBER : CP/1226/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/900(CHE)/2024

ORDER

Present: Ms. Pavithra Sundarajan, Ld. Counsel for the Applicant/Liquidator.

This application has been filed to take on record the 18th Progress Report till 31.03.2024.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

s
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs